## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/BB/ 2017	-	Admission	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

-			
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
٧.	Sankalpa Ass. E-Dandy &	Roc.	Lalla
	Shabba		
	73 Hg4 10395		

The matter is listed today for admission. Counsel for petitioner is present. Registry required additional information. Petitioner counsel is directed to supply the same.

List it on 25.10.2017.

MEMBER (J)

MEMBER (T)